GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1355 ANSWERED ON:08.08.2011 NEW ACT ON DISABILITY Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any proposal to enact any new Act for Persons with Disability;
- (b) if so, the details thereof and the action taken thereon;
- (c) the present status of the new Act; and
- (d) the views of the State Governments in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

- (a) Yes, Sir.
- (b) and (c) A Committee was set up on 30.04.2010 consisting of experts in disability sector, representatives of various stakeholders including Central Ministries, State Governments, Non-Governmental Organizations etc. to study various suggestions received on the proposed amendment to the existing Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) (PwD) Act, 1995 and to prepare a draft new legislation aligning it with the United Nations Convention on the Rights of Persons with Disabilities (UNCRPD) to replace the existing Act. The Committee has submitted draft legislation on 30-06-2011 which is under consideration.
- (d) The views of the State Governments on the draft legislation have not been invited.